

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-481 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

**NAME OF THE COMPANY: Jhunsons Chemicals Vs. Lifeline Services Pvt.
Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

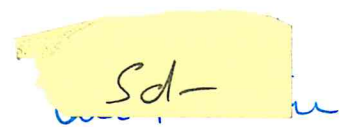
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	None		

ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner.

To come up on 15th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)